

**PRICE FIXATION OF PETROLEUM PRODUCTS**

**103. Dr. Amin:** (a) Will the Minister of Works, Housing and Supply be pleased to state what is the margin of profit allowed to the Oil Companies on each petroleum product before fixing its price?

(b) What are the items which constitute price structure of each petroleum product?

**The Deputy Minister of Works, Housing and Supply (Shri Buragohain):** (a) The hon. Member is doubtless aware that there is no statutory price control over petroleum products. There could, therefore, strictly be no question of Government allowing any particular margin of profit with reference to any particular petroleum product.

(b) The price of the major petroleum product is basically determined by the f.o.b. price prevailing in the Gulf of Mexico and the following items affect the final price:—

- (1) Ocean transportation charges;
- (2) Insurance;
- (3) Customs or Excise duty;
- (4) Overhead and other incidental charges; and
- (5) Profit.

**BANARAS SILK AND BROCADES (EXPORT TO U.S.A.)**

**105. Pandit Munishwar Datt Upadhyay:** Will the Minister of Commerce and Industry be pleased to state:

(a) what is the quantity and valuation of Banaras silk and brocades exported to U.S.A. during the last three years;

(b) what is the duty charged on these articles in U.S.A.; and

(c) whether there is any proposal to increase the duty?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) This information is being collected.

(b) A statement is attached showing paras in the U.S. Customs Tariff under which Banaras silk and brocades are likely to be assessed to duty and the relevant rates of duty. [See Appendix I, annexure No. 30].

(c) Government of India are not aware of any such proposal.

53 P 8 D

**ASSISTANTS AND CLERKS IN THE MINISTRY OF COMMERCE AND INDUSTRY**

**106. Shri N. Prabhakar:** Will the Minister of Commerce and Industry be pleased to state how many persons belonging to the Scheduled Castes have been recruited or promoted in their reserve quota of 12½ per cent. to vacancies of assistants and clerks in the Ministry in the years 1950-51 and 1951-52?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** A statement giving the requisite information is placed on the Table of the House.

**STATEMENT**

*The number of persons belonging to the Scheduled Castes recruited or promoted in their reserve quota of 12½ per cent. to vacancies of Assistants and Clerks in the Ministry of Commerce and Industry in the years 1950-51 and 1951-52.*

Number of Scheduled Castes recruited or promoted as Assistants.		Number of Scheduled Castes recruited as Clerks.	
1950-51	1951-52	1950-51	1951-52

1950-51	1951-52	1950-51	1951-52
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Late Ministry of Commerce.      4 .. 1

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Ministry of Commerce and Industry      .. .. .

**COMMUNITY PROJECTS IN DELHI STATE**

**107. Shri N. Prabhakar:** (a) Will the Minister of Planning be pleased to state whether any of the Community Projects have actually been started in Delhi State and if so, what is the progress made so far?

(b) What is the programme of work for the first year in respect of each block of the Community Project in the Delhi State?

(c) What is the pay and qualifications of the Project and Assistant Project Officers?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) Yes. A kutchra road has been constructed and will be got metalled. Village level workers have been appointed. Budget estimates have been prepared by the

State Government and Survey has been completed.

(b) Delhi has been allotted only one Development Block. The programme of work has not yet been finalised.

(c) The pay of Project Executive Officer is Rs. 360/- p.m. He is an M.A. of the Delhi University. He was the District Public Relations Officer, Gurgaon, Punjab for the past three years. He has experience of social work in rural areas. No Assistant Project Executive Officer has been appointed.

#### SHARK OIL INDUSTRY

**108. Shri N. Prabhakar:** (a) Will the Minister of **Commerce and Industry** be pleased to state the number of concerns engaged in shark oil industry, total quantities of production and the average prices of the oil?

(b) Are any steps being taken to protect the industry from foreign competition, such as imports of cod liver oil etc. and if so, what are they?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**

(a) (i) The number of concerns engaged in Shark Oil Industry—three.

(ii) Production of Shark Oil.

1951	1952.
(gallons in terms of 6000 international units potency per gram.)	
9,123	19,857

(iii) Price (current)

Rs. 24/- per gallon.

(b) Imports of Cod Liver Oil are restricted with a view to saving foreign exchange and in addition steps are being taken to help in deodorizing shark liver oil.

#### NEW RADIO STATIONS

**109. Giani G. S. Musafir:** Will the Minister of **Information and Broadcasting** be pleased to state:

(a) the number of new Radio Stations set up by the Government of India during the last one year;

(b) what are the places where these stations have been set up;

(c) whether the power of any radio stations has been increased during the last one year; and

(d) if so, which are these stations and by how much has the power been increased at each of such of stations?

**The Minister of Information and Broadcasting (Dr. Keskar):** (a) None, Sir.

(b) Does not arise.

(c) Work is in progress on increasing the power of two radio stations.

(d) Nagpur and Guahati both 10 K.W. M.W. in place of the existing 1 K.W. M.W. transmitters.

#### COMMUNITY RECEIVERS IN BARODA

**110. Dr. Amin:** Will the Minister of **Information and Broadcasting** be pleased to state:

(a) the number of community receivers in operation in Baroda District; and

(b) the names of the places where they have been installed in Baroda District together with the population of each place?

**The Minister of Information and Broadcasting (Dr. Keskar):** (a) 12.

(b) Information is being collected and will be placed on the Table of the House.

#### ASSISTANCE TO ORGANISATIONS FOR SOCIAL WORK

**111. Shri K. C. Sodhia:** (a) Will the Minister of **Planning** be pleased to state whether the National Advisory Committee for Public Co-operation has made out a list of voluntary organisations engaged in social work which are qualified for assistance by Government in their work?

(b) What are the qualifying conditions for such assistance?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) and (b). No, Sir. The work is being undertaken by the Planning Commission. The principles under which grants-in-aid will be admissible to the voluntary organisations engaged in social work have not yet been formulated, but are under consideration.

#### OUTPUT OF SINDRI FERTILISERS LTD.

**112. Shri K. C. Sodhia:** Will the Minister of **Production** be pleased to state:

(a) the total output of Sindri Fertilizers from the 1st April to the 31st December, 1952;

(b) the total quantity sold (i) to Central Government (ii) to State Governments, and (iii) to the general public;

(c) the total quantity in stock as on the 31st December, 1952;

(d) the total import of ammonium sulphate from foreign countries, if any, during the same period;

(e) what is the cost price per ton of ammonium sulphate manufactured in Sindri; and

(f) what is the price of the Japanese ammonium sulphate per ton?